

IN THE CENTRAL ADMINISTRATION TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No. 2579/1993

New Delhi this the 16th day of July, 1999

Hon'ble Shri V. Ramakrishnan, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Chhatar Singh S/O Sh. Tarey,
working as Gatekeeper-LR
under P.W.I.N.Rly. Bahadurgarh,
Haryana, R/O Vill. Ismaila, P.O. Ismaila,
District Rohtak, Haryana

(None for the applicant)

Applicant

Versus

1. Union of India service to be effected
through-General Manager, N.Rly,
Baroda House, New Delhi.

2. D.E.N. (II),
D.R.M. Office, N.Rly. Pahar Ganj,
New Delhi.

3. Assistant Engineer,
N.Rly. Rohtak, Haryana.

Respondents

(None for the respondents)

ORDER (ORAL)

(Hon'ble Shri V. Ramakrishnan, Vice Chairman (A))

None for the applicant, even on the second call. We also note that none had appeared for the applicant even on the previous date i.e. 12.7.99. In the circumstances it appears that the applicant is no longer interested in pursuing this case and accordingly the same is dismissed for default and non prosecution.

Lakshmi
(Smt. Lakshmi Swaminathan)
Member (J)

V.Ramakrishnan
(V. Ramakrishnan)
Vice Chairman (A)

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